

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:515
ANSWERED ON:26.07.2000
PLAN ALLOCATION
GORDHANBHAI JAVIA

Will the Minister of PLANNING be pleased to state:

- (a) whether Gujarat Government contributes the maximum revenue, excise duty, corporation tax and customs duty to Centre as compared to that of other States;
- (b) if so, whether despite the above facts, the central allocation has been decreased year after year ;
- (c) the steps being taken to increase the allocation to Gujarat ;
- (d) the demands submitted by the Gujarat Government before the Planning Commission ;
- (e) the salient features of the demands ; and
- (f) the extent to which the Planning Commission has agreed to meet the demands?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE)

(a): No Sir.

(b) to (f): The allocation of resources by Planning Commission to the states is not directly related to revenue generation and tax collection of each state. It is determined by a formula approved by the National Development Council. In addition resources are also made available to the states in the form of Externally Aided Projects and Additional Central Assistance.

During the Ninth Five Year Plan the Annual Plan proposals as submitted by Gujarat state have been agreed to by Planning Commission. Details of the Plan allocations are in the annexure.

Annexure

Plan State`s Agreed/ Increase per cent
Proposal Approved over the of the
outlay Previous Ninth plan
Annual plan
(Rs.crore)

Ninth Plan 28000 28000 43.48 %
(Over the VIII Plan)

1997-98	4500	4500	33 %	16.07 %
1998-99	5450	5450	21.11 %	19.46 %
1999-2000	6550	6550	20.18 %	23.39 %
2000-01	7600	7600	16.03 %	27.14 %